RAJASTHAN HIGH COURT, JODHPUR

ORDER

No.Estt.(RJS)/61/2019

Following Judicial officers are hereby appointed/posted as Presiding Officers of the vacant Courts shown against their names in addition to their own duties till further orders:

S. No.	Name of the officers with present post whom is to be given additional appointment of vacant court in addition to his own duties. SARVA SHRI/MS./DR.:	Name of Vacant Court(s)
1	2	3
	BHARATPUR JUDGESHIP	
1.	MINAKSHI MEENA SR.CJ-CUM-ACJM, WEIR (BHARATPUR)	CJ & JM, BHUSHAWAR (BHARATPUR)
	JAIPUR METROPOLITAN JUDGESHIP	
2.	HIMANSHU GARG ACJ & MM NO.5, JAIPUR METROPOLITAN, JAIPUR	ACJ & MM(East), JAIPUR METROPOLITAN, JAIPUR
	KOTA JUDGESHIP	
3.	KRISHAN MURARI JINDAL ADDL. SR.CJ-CUM-ACJM NO.1, KOTA	SR.CJ-Cum-CJM, KOTA

NOTE :-

- The officers shall dispose off minimum 40% additional work as per circular of standard of work.
- Ms. Minakshi Meena who has been appointed as P.O. of out lying Court in addition to her own duties shall hold Court at Bhusawar at least for three days in alternative week.
- The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,

Date: 03.08.2019

REGISTRAR GENERAL

Date: 03.08.2019

No.Estt.b2(v)1/WA/2019/7238

Copy forwarded to the following for information and necessary action:-

- 1. The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.

3. P.S. to All Hon'ble Judges at Jodhpur.

- 4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 5. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 6. The Secretary, Lokayukta, Sachivalaya, Jaipur.

7. The Accountant General, Rajasthan, Jaipur.

8. The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High-Court, Jodhpur and Registrar hq. At Delhi.

The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the
copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary,
Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at
Jaipur Bench, Jaipur.

10.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

11. Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Posts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.

12. The Director, Rajasthan State Judicial Academy, Jodhpur.

13.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/Computer Cell/RJS Leave/
Jr.Actt./Building Cell

REGISTRAR GENERAL